

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

O.A. No. 981/2016

M.A. No. 970/2016

New Delhi, this the 27th day of September, 2017

HON'BLE MR. V. AJAY KUMAR, MEMBER (J)
HON'BLE MS. NITA CHOWDHURY, MEMBER (A)

1. Mantun Kumar,
S/o Shri Moti Lal Rai,
Aged about 27 years,
Working as Sr. ALP,
Under CLI (Loco), Northern Railway,
Moradabad (U.P.).
2. Subash Kumar Ram,
S/o Shri Ayodhya Prasad,
Aged about 30 years,
Working as Sr. ALP,
Under CLI (Loco), Northern Railway,
Moradabad (U.P.).
3. Abhay Kumar,
S/o Shri Kripal Rai,
Aged about 29 years,
Working as ALP,
Under Chief Crew Controller,
Northern Railway, Bareilly (U.P.).
4. Rayag Jee,
S/o Shri Rana Pratap Singh,
Aged about 28 years,
Working as ALP,
Under Chief Crew Controller,
Northern Railway, Bareilly (U.P.).
5. Anjani Kumar,
S/o Shri Vinod Prasad,
Aged about 28 years,
Working as Sr. ALP,
Under CLI (Loco), Northern Railway,
Moradabad (U.P.).
6. Sharwan Kumar,
S/o Shri Vishwanath Prasad,
Aged about 30 years,

Working as Sr. ALP,
Under CLI (Loco)
Northern Railway,
Moradabad (U.P.).

.. Applicants

(By Advocate : Shri Manjeet Singh Reen)

Versus

Union of India & Others : through

1. The General Manager,
Northern Railway,
Baroda House, New Delhi.
2. The Divisional Railway Manager,
Northern Railway, Moradabad Division,
Moradabad (U.P.).
3. The Sr. Divisional Personnel Officer,
Northern Railway, Moradabad Division,
Moradabad (U.P.).

.. Respondents

(By Advocate : Shri A.K. Srivastava)

ORDER (ORAL)

By Mr. V. Ajay Kumar, Member (J)

Learned counsel for the applicants submits that the reliefs claimed in the O.A. have already been granted.

2. Accordingly, the O.A. is disposed of, as no further orders are necessary.

(Nita Chowdhury)
Member (A)

(V. Ajay Kumar)
Member (J)

/Jyoti/